

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट: www.rbi.org.in/hindi Website: www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

July 25, 2014

Monitoring of Foreign Investment in Indian Companies under PIS: The South Indian Bank Ltd. - Incorporation in Ban List

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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The Reserve Bank of India today advised that the foreign shareholding through Foreign Institutional Investors (FIIs)/ Registered Foreign Portfolios Investors (RFPIs)/Non Resident Indians (NRIs)/ Persons of Indian Origin (PIO)/ Foreign Direct Investment (FDI)/American Depository Receipts (ADRs)/Global Depository Receipts (GDRs) in The South Indian Bank Ltd has crossed the prescribed threshold limit as per extant FDI policy. Hence, further purchases of equity shares of this company would not be allowed through Stock Exchanges in India on behalf of FIIs/RFPIs/NRIs/PIOs and through FDI/ADRs/GDRs.

> **Ajit Prasad** Assistant General Manager